

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 08.09.2016

ORDER NO. 121 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 109 of 2016 for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 12.09.2016 to 30.09.2016	Service Tax Division Bench Matters
Hon'ble Ms. Archana wadhwa, Member(Judicial)	From 12.09.2016 to 30.09.2016 (A/N)	Single Member Bench matters.
Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 12.09.2016 to 30.09.2016 (A/N)	Single Member Bench matters.

By Order


(A. Mohan Kumar) 8/8/16
Registrar

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8/9/16
Dy. Registrar